Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.158/2019 in O.A. No.3831/2018

Friday, this the 5th day of April 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Shri Sameer Dikshit, IRSSE
Aged about 53 years
s/o Sh. K S Dikshit
presently working as
Chief Workshop Manager (Signal Workshop)
Northern Railway, Ghaziabad
New Delhi – 110 001 and resident of
House No.906, Tower No.24
Commonwealth Games Village
Behind Akshardham Temple, Delhi – 110 092

...Applicant

(Dr. K S Chauhan, Advocate)

Versus

- Sh. Vinod Kumar Yadav Chairman, Railway Board Ministry of Railways, Rail Bhawan New Delhi 110 001
- Shri Sushant Kumar Mishra
 Secretary
 Railway Board
 Ministry of Railways, Govt. of India
 Rail Bhawan, New Delhi 110 011

...Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not implement the order dated 04.02.2019 passed by this Tribunal in O.A. No.3831/2018 in proper prospective.

2

2. We perused the records and heard the learned counsel for

applicant at length.

3. O.A. No.3831/2018 was allowed on 04.02.2018 and a

direction was issued to the 2nd respondent therein to pass fresh

orders on the feasibility or otherwise of the applicant being

included in the panel for appointment to the post of DRM for the

year 2016-17. It was also directed to take into account all the

developments that have taken place, as mentioned in the order.

The applicant states that he made a detailed representation in this

behalf on 11.02.2019 and the respondents passed an order dated

22.03.2019, reiterating their earlier position.

4. Even if it is possible to take a view that there exists any

factual or legal defect in the order dated 22.03.2019, the contempt

case cannot be the proper remedy. The applicant has to assail the

said order separately.

5. We, therefore, close the contempt case, leaving it open to

the applicant to pursue the remedies in accordance with law.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

April 5, 2019 /sunil/